

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SIA 40916/2021,43524/2021, in Transfer Petition(s)(Criminal) No(s).  
153/2021

S.M. SHOBA

Petitioner(s)

VERSUS

THE INSPECTOR OF POLICE &amp; ORS.

Respondent(s)

IA No. 40916/2021 - EXEMPTION FROM FILING O.T.  
IA No. 43524/2021 - STAY APPLICATION)

WITH

T.P.(Cr1.) No. 161/2021 (XVI-A)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 42070/2021

FOR EX-PARTE STAY ON IA 43606/2021

IA No. 43606/2021 - EX-PARTE STAY

IA No. 42070/2021 - EXEMPTION FROM FILING O.T.)

Date : 01-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

FFor Petitioner(s) Mr. M. Yogesh Kanna, Adv.  
Mr. A. Rajarajan, Adv.  
Mr. L. Vasuki Rajarajan, Adv.  
Mr. Raja Rajeshwaran S., Adv.  
Ms. Priya R., Adv.  
Mr. K. Paari Vendhan, AOR

For Respondent(s) Ms. Rakhi Ray, AOR

UPON hearing the counsel the Court made the following  
O R D E RList the matters again on 8<sup>th</sup> April 2022.(SHUBHAM YADAV)  
SENIOR PERSONAL ASSISTANT(PREETHI T.C.)  
COURT MASTER (NSH)

